

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH

CP/CA. No. 436/2016

**IN THE MATTER OF:**

M/s Saint Gobain Indian Pvt. Ltd. .... **APPLICANT / PETITIONER**  
Vs.  
M/s Variations Designs Pvt. Ltd. .... **RESPONDENT**

**SECTION:**

Under Section 433(e), 434 & 439

Order delivered on 03.08.2017

**Coram:**

**R. VARADHARAJAN**  
**HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN**  
**HON'BLE MEMBER (TECHNICAL)**

**For the APPLICANT / PETITIONER** :- Mr. Parveen Kumar Aggarwal, Advocate

**For the RESPONDENT** :-

**ORDER**

At the request of the Learned Counsel for the petitioner, the matter is  
adjourned to 10.8.2017 for the production of Banker Certificate.

— Sd —

(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

— Sd —

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
03.8.2017